

(क) क्या साहुपुरी पावर कन्ट्रोल स्टेशन में हुए भारी विस्फोट के कारण लगी आग के परिणामस्वरूप पूर्वी उत्तर प्रदेश में रेल सेवाएं पूर्णतः अस्त-व्यस्त हो गई थी;

(ख) यदि हां, तो विद्युत चालित रेलगाड़ियां कितने घंटे देर से चली; और

(ग) सरकार को इससे कितनी क्षति हुई है ?

रेल मंत्री (श्री ए० बी० ए० गनी खां चौधरी) : (क) से (ग) जी नहीं। क्योंकि जिगना स्थित निकटस्थ सब स्टेशन से कर्षण के लिए बैकल्पिक बिजली सप्लाई प्राप्त कर ली गयी थी। बहरहाल, जिगना ग्रिड सब स्टेशन के बीच-बीच में खराब हो जाने के कारण 27-3-84 को 3 अप हावड़ा-बम्बई मेल, 156 डाउन तिनसुकिया मेल, 1 अप कालका मेल और 192 डाउन मगध एक्सप्रेस की क्रमशः 10 मिनट 17 मिनट, 7 मिनट और 30 मिनट की रकौनी हुई।

Reservation Quota at Ratlam

9780. SHRI BHEEKHABHAI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Ratlam station has got an overwhelming rush of passengers traffic comming from adjoining districts of Rajasthan and various districts of Madhya Pradesh connected with Ratlam ;

(b) whether Government have ever examined the desirability of re-opening the issue of railway reservation quota; and

(c) if so, when and the outcome thereof ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOU-DHURY) : (a) Yes, Sir.

(b) and (c) The reservation quotas at Ratlam for various trains are already inforce and they are reviewed periodically.

Scheduled Tribe Quota in Railway Board Office

9781. SHRI BHEEKHABHAI : Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 6532 on 5 April, 1984 regarding Scheduled Tribes quota in Railway Board office and state :

(a) whether it is a fact that ever since 1974 Lower Division Clerks including ST/SC though promoted, have not been confirmed;

(b) the administrative constraints and handicaps which these employees will face; and

(c) the action taken by the monitoring office of Railways or Department of Personnel in this regard ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOU-DHURY) : (a) No, Sir, 25 Lower Division Clerks including 3 Scheduled Caste candidates, recruited in 1971 and 1973 were confirmed in September, 1983.

(b) Whereas a confirmed employee is eligible to pensionary benefits after rendering 10 years service, an employee who does not hold a lien on a permanent pensionable post is eligible for pensionary benefits after he has rendered temporary service of not less than 20 years.

(c) The employees in question will be confirmed as and when permanent vacancies become available. The position regarding confirmation is reviewed from time to time.

Cultural Teams sent Abroad

9782. SHRI BHEEKHABHAI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that teams/troupes for cultural purposes have been sent abroad in the years 1981-82 and 1983.

(b) whether the expenditure incurred on each team/troupes is neither kept or maintained;

(c) the names of the persons so selected ;

(d) the names of the States to which they belonged; and